

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1133/2020**



This the 07<sup>th</sup> day of April 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Dr. Adfar Ahmad Shah, Aged about 30 years, S/o Abdul Gaffar Shah, R/o Moghama Tral District Pulwama.

.....Applicant

(Advocate:- None)

**Versus**

1. State of J&K through Secretary to Government Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu.
2. Director Health Services, Kashmir-Srinagar.
3. Director, SKIMS Soura Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 10.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 07.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



**(TARUN SHRIDHAR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*JNS*